

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) and (b). Due to inadequate production of Alcohol in the country the supply to industrial units, including drug units, was not enough to meet their full requirements. Government has, therefore, permitted duty-free import of Alcohol (denatured) to actual users (industrial).

(c) The Indian Council of Agricultural Research, at the Central Tuber Crops Research Institute, Trivandrum, has developed processes for using tapioca for the production of alcohol. The process has, however, not yet gone into commercial use.

(d) to (f). Manufacture of alcohol involves chemical process. The reference however, appears to be to Synthetic Alcohol, which is manufactured in USA on a large scale. Synthetic Alcohol is not being manufactured in India.

#### **Shifting of Head Office of Bharat Wagon and Engineering Company**

4427. SHRI KALI PRASAD PANDEY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Head Office of Bharat Wagon and Engineering Company has been shifted from Muzaffarpur to Patna by the Chairman-cum-Managing Director which has raised the establishment cost ten times; and

(b) whether Government are contemplating any enquiry in the matter and, if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) The Head Office of the Bharat Wagon and Engineering Company Limited was shifted from Muzaffarpur to Patna in April '82 as per decision of the Board of Directors approved by the Central Government because of distinct advantages of the head office being in Patna after taking all aspects into consideration.

(b) No, Sir.

#### **Drilling in Coastal Areas of Andhra Pradesh**

4428. SHRI M. RAGHUMA REDDY : SHRI MANIK REDDY :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any proposal by the Oil and Natural Gas Commission for on shore drilling and for increasing the rigs in the coastal areas of Andhra Pradesh;

(b) if so, the target of increase in rigs;

(c) the exploratory wells planned to be taken up for drilling in 1985-86; and

(d) the funds allocated for this purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b). ONGC proposal to increase the total number of operating rigs to 5 during the current year 1985-86 and to 6 during 1986-87 against 4 rigs currently operating in Krishna-Godavari onshore (Andhra Pradesh).

(c) Ten.

(d) About Rs. 57 crores.

#### **Taking Over of Sick Power Plants**

4429. SHRI M. RAGHUMA REDDY : SHRI MANIK REDDY : SHRI DHARAM PAL SINGH MATIK : SHRI SUBHASH YADAV :

Will the Minister of ENERGY be pleased to state :

(a) whether a number of power plants have been lying sick in various parts of the country;

(b) the names and number of such plants lying sick in each state;

(c) the names of sick power plants which are proposed to be taken over by Government; and

(d) the funds allocated therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). A number of thermal power plants in the country are unable to give their rated output due to various reasons such as aging of plants, design deficiencies, equipment deficiencies, poor quality of coal etc. However, they cannot be categorised as sick thermal power plants.

(c) and (d). There is no such proposal. However, in order to assist the State Electricity Boards to increase the output from the existing thermal plants, a Centrally Sponsored Scheme for renovation and modernisation is being implemented under which 32 Thermal Power stations have been approved. For the year 1985-86, a provision of Rs. 90.26 crores has been made for giving Central assistance under this scheme.

#### Slotting up of Industries in Backward Districts of Orissa

4430. SHRI RADHAKANTA DIGAL : Will the Minister of INDUSTRY be pleased to state :

(a) the number of industries set up in the backward areas in Orissa during the Sixth Five Year Plan period;

(b) their district-wise number and locations;

(c) whether there has been very slow progress in the establishment of industries in backward districts of the state;

(d) if so, the reasons therefor; and

(e) the steps taken to expedite the setting up of industries in backward districts of Orissa in the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (e). Setting up of industries in any particular district/area is primarily the responsibility of the State Government concerned. The Central Government supplements their efforts through various fiscal concessions and subsidies like Central Investment Subsidy, Concessional

Finance Assistance, Interest Subsidy etc. for setting up industries in backward areas. Details of all the incentives are given in the booklet on "Incentives for Industries in Backward Areas" read with Press Note No. 14/2/83-DBA-I dated 9-4-85; copies of which are available in the Parliament Library.

The following Letters of Intent (LOT), Industrial Licences (IL) and DGTD Registrations were issued for setting up of industries in backward areas of Orissa during the years 1980 to 1985 (upto March) :—

Year	LOT	IL	DGTD (Regs.)
1980	7	5	6
1981	11	3	15
1982	25	2	12
1983	12	5	21
1984	7	5	14
1985	7	1	6

(upto March)

Details such as name of the unit, location, item of manufacture etc. are published by the Indian Investment Centre in their Monthly Newsletter; copies of which are available in the Parliament Library. During the Sixth Five Year Plan an amount of Rs. 6.17 crores was reimbursed to the Government of Orissa under the Central Investment Subsidy Scheme. Year-wise break up is as under :—

Year	Amount (Rs. in crores)
1980-81	—
1981-82	—
1982-83	2.03
1983-84	1.56
1984-85	2.58